

by the Committee headed by an eminent agricultural scientist Dr. M.S. Swaminathan, did not show the North-Eastern region. It was missing from that. I request the hon. Speaker to make an immediate inquiry to know why this type of indifference was shown. It was done by the Expert Committee who are responsible for making the perspective planning for the entire country.

SHRI A.C. JOS (Idukki) : I have also given a notice but I do not find my name.

MR. CHAIRMAN : You will have to get it approved.

SHRI DWARKA NATH DAS (Karimganj) : Sir, Hailakandi sub-post office of Hailakandi district of Assam remains neglected for years together. There has been a shortage of staff for the last five or six years. It depends on the Silchar post office of Cachchar district for its whole financial affairs. Hailakandi district is one of the districts of my constituency Karimganj (SC). It has three MLA segments. It has got at least five lakhs of people and only a sub-post office cannot fulfil the aspirations of five lakh people.

Sir, I have tried my best through Zero Hour, through Matters Under Rule 377 and through other correspondents to make this sub post office as one post office but till date, there has been no effect.

So, I urge upon the Government, particularly, the Ministry of Communications to kindly look into the matter and update the sub post office of Hailakandi as a post office at a very early date so that the aspirations of five lakh people of that area could be fulfilled.

[Translation]

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Hon. Chairman, Sir, for last many days I was trying to raise this matter in zero hour. I thank you for giving me time to speak. First of all I want to say that in one region of Our Prime Minister who has been called the son of soil.

MR. CHAIRMAN : You have put up about Scheduled caste...

(Interruptions)

MR. CHAIRMAN : Two youths have been killed in your constituency, you have given notice about that.

SHRI RAMASHRAYA PRASAD SINGH : I am saying the same thing that he has been called son of soil and in Jahanabad constituency in Bihar poor Harijan people had been murdered by the landlords.

MR. CHAIRMAN : This matter relates to your State.

SHRI RAMASHRAYA PRASAD SINGH : This is not the matter of State. This is the matter of Harijan.

MR. CHAIRMAN : Not Harijan you say Scheduled Caste.

SHRI RAMASHRAYA PRASAD SINGH : You please listen with patience as to what is happening. You belong to Bihar. You are living near our border. The question is that there is a Police Station in Dihori village. Two youth of Dihori math have been murdered by kidnapping them from their houses on 15th. They have been murdered after involving them in the false case of theft. I would like to submit that such murders have been committing there continuously. Some times ago, a 24 years old youth, Arjun Kahar was caught and his throat had been chopped in that village another youth Raja was also murdered there. DLP Saurabh Kumar is behind these murders. He has filled the case after getting money from landlords. I would like to submit that both the youth were our supporters that is why they had been murdered. They did not want to be destroyed by these landlords. They were demanding their wages both the youth were termed as a leader by these landlords and they were murdered. I demand from the Govt. of India that Rupees two lakh should be given to the parents of the youth as a compensation and murderers should be punished because such type of murders are being committing in connivance with the Police. With these words I conclude.

SHRI SOHAN BEER : I would like to draw your attention towards the power pilferage in Uttar Pradesh...(Interruptions)

[English]

MR. CHAIRMAN : Shri Hazarika, you will get a chance to raise your issue if your name is there in the list. But then, you will have to keep patience.

SHRI A.C. JOS : Sir, I also want to raise a very important issue.

MR. CHAIRMAN : Shri Jos, how will you get a chance when your name is not there in the list?

SHRI A.C. JOS : Sir, I have also given a notice.

MR. CHAIRMAN : If you had given a notice, it would not have been accepted.

(Interruptions)

MR. CHAIRMAN : Shri Jos, do not waste time and now please sit down.

[Translation]

SHRI SOHAN BEER : Mr. Chairman Sir, country's 70 percent population are rural and there is no power in the villages from 7 P.M. to 7 A.M. There is no power at the time of milching the cattles due to which people feel inconvenience in milching the cattles. I would like to say that power supply should be maintained in villages from 7.00 P.M. to 7.00 A.M. The second point is that the transformers of the farmers have burnt. They have to wait upto six months for their replacement. You should fix a time limit (4-5 days) for the replacement of the burnt transformers. The officers in the electricity

department are giving contract of transformers to their relations due to which inferior transformers are being supplied. This should be inquired into that they made it of good quality. Govt. officers, the factories, are pilfering the power at large scale. If it could be checked, the farmers may get regular power supply. I would like to say through you that Government should check the pilfering of power so that power could be supplied regularly in the villages.

[English]

DR. B.N. REDDY (Miryalguda) : I would like to draw the attention of the Government, particularly that of the Hom Minister, to the pending cases of Hyderabad, Telangana freedom fighters. For a long time thousands of cases have not been cleared. These are the people who are genuine freedom fighters, who are responsible for the Independence of this country. But they are being neglected. Even the courts have given clearance and asked the Government to clear these cases. About two thousand cases are still pending and even though some of them are already sanctioned, still the Government is not paying them scholarship, pension, etc., which are supposed to be given to them.

I would therefore request you to direct the Government to immediately decide the cases of these freedom fighters and do the needful.

[Translation]

PROF. OM PAL SINGH 'NIDAR' (Jalesar) : Mr. Chairman Sir, I would like to draw the attention of the Govt. towards the Delhi Airport Authority of India under which there is a workshop of construction and Development unit whose 150 officers and employees are waiting for promotion since last three years. Unfortunately, the Chairman of Delhi Airport Authority... (Interruptions)

MR. CHAIRMAN : You have given your notice about SAIL but you are talking about Airport Authority.

PROF. OM PAL SINGH 'NIDAR' : This is same which I am talking... (Interruptions)

MR. CHAIRMAN : You are raising the matter of promotion of the officers. You should write a letter for that.

PROF. OM PAL SINGH 'NIDAR' : This matter has to be raised because three years have passed. The Chairman and Director have withhold the promotion of the staff because his close one is not qualified.

MR. CHAIRMAN : The matter of promotion etc. can not be raised here. You should raised this matter by another mean... (Interruptions)

PROF. OM PAL SINGH 'NIDAR' : It is the not the matter of a particular State, District, and a village... (Interruptions)

MR. CHAIRMAN : It's all right. You write a letter... (Interruptions)

SHRI VIJAY GOEL (Sadar-Delhi) : Mr. Chairman, Sir, I would like to draw the attention of the Government towards a very important subject. The existence of the paper Mills in the public and private sector is in danger. Many mills have been closed and many others are on the verge of closure. The reason is the large scale import of newsprint. I am not against the import of newsprint. But if newsprint will be imported at cheaper rates. Our local paper mills will be ruined. During April 1996 to September 1996, 2.25 lakh tonne paper was imported and not only the newsprint was imported but on the pretext of this many other types or papers are also being imported, as a result of this the existence of our local paper mills is bleak. The Govt. should encourage those indigeneous mills by allowing concessions like excise duty etc. which have increased their production many times during the last two years so that they may provide the more and more newsprint in their country.

This relates to demand and supply. If newsprint is available in abundance in our country then why more and more foreign exchange is being wasted on the import to the newsprint. I would like to submit that even Germany and countries of European Community centre allow import according to their demand and supply.

So, atleast, I am drawing the attention of the Government towards the two points. Whatever import of the newsprint is being made it should be only for the actual user. There was this policy in the country upto April 1995 that only actual user should be allowed to import. If newsprint is imported for the trading purpose, the condition of the paper mills will be worsened. There is too much news stock in paper mills today. The Public Undertakings like H.P.C., Tamilnadu or Mysore Paper mill, are also facing difficulties and there mills are on the verge of closure I want to bring to the notice of the Govt. these facts.

[English]

SHRI P. KODANDA RAMAIAH : Mr. Chairman, Sir, on the 16th December, there was a report in *The Indian Express* on the front page, which said that a senior officer of the Intelligence Bureau was asked to quit service, was asked to put in his papers. The reasons given for forcing him to put in his papers were that he was seen hobnobbing with the personnel of some other foreign Mission and that his *bona fides* as regards counter-intelligence were suspect.

The officer belongs to the 1964 batch of IPS and he is rated very high in the Government service. His name has been empanelled for being appointed as an